

MINUTES OF THE MEETING NO.01 (2023-24) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 24.04.2023 AT 03:30 PM, VANIJYA BHAWAN, NEW DELHI

Meeting No.01 (2023-24) of EXIM Facilitation Committee (EFC) held in physical mode under the Chairmanship of Shri Minutes of EFC Meeting 01 (2023-24) dated Subhash Chandra Agarwal, Addl. DGFT at 03:30 PM on 24.04.2023, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items

2. The following member attended the meeting:-

- i. Shri Virendra Kumar Sharma, Deputy Director (Trade), DoAHD
- ii. Dr Dilip Kumar Srivastava, Assistant Commissioner, DoAC&FW
- iii. Shri Vinod Kumar, Technical Officer, MoEF&CC(SU Division)

In attendance:

- i. Shri S.K. Mohapatra , Joint DGFT
- ii. Smt. Pratibha Kumari, Deputy DGFT

3. Altogether 316 applications were considered by the EFC, out of which 76 cases were approved including 2 cases on post facto basis, 10 cases were rejected & closed and remaining 228 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

DEPTT. OF AGRICULTURE AND FARMES WELFARE (DoA&FW) (Seed & Trade Cases)

S. No	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1.	HARIDAS NANJI AND SONS	HQRXEXLAPPLY00000250AM23	SAFFLOWER PETALS	19.05.2022	Deferred due to want of comments / NOC from DoA&FW (Trade Div).
2.	BABA BHOLE BHANDARI TRADERS	HQRXEXLAPPLY00000311AM23	NON BASMATI RICE PADDY OTHER THAN SEED QUALITY	03.06.2022	Rejected & closed due to non-furnishing of affidavit by the firm (as prescribed in Trade Notice No. 35 dated 25.10.2018).
3.	AURINKO HEALTH CARE PRIVATE LIMITED	HQRXEXLAPPLY00000426AM23	NUX VOMICA	28.06.2022	Rejected & Closed as the firm is non-responsive for applying in the prescribed performance.
4.	MAINAAM GARDEN	HQRXEXLAPPLY00001708AM23	LIVE PLANTS	29.08.2022	Deferred due to want of comments / NOC from DoA&FW. DoA&FW will obtain comments from EP & horticulture department once the firm has submitted application on seed export portal. The link of the portal is - https://seedexim.go

					v.in/ Firm is advised to apply on the above link immediately.
5.	R. J. INTERNATIONAL	HQRXEXLAPPLY00001814AM23	CASHEW NUT SEEDLING	16.09.2022	Deferred due to want of comments / NOC from DoA&FW. DoA&FW will obtain comments from EP & horticulture department once the firm has submitted application on seed e ximportal . The link of the portal is -https://seedexim.gov.in/ Firm is advised to apply on the above link immediately.
6.	CHEERAKUZH Y AGRO DEVELOPERS PRIVATE LIMITED	HQRXEXLAPPLY00001876AM23	LYCHEE (LITCHI CHINENSIS) ASOKHA PENDULUM (SARAC AASOCA) FIG (FICUS CARICA) JACK FRUIT (ARTOCARPUS HETEROPHYLLUS) JAMUN (SYZYGIUM CUMINI) BILUMBI (AVERROA BILIMBI) BREAD FRUIT (ARTOCARPUS ALTILIS) MANGO VARIETIES (MANGIFERA INDICA) LEMON VARIETIES (CITRUS LIMON) ORANGE (CITRUS X SINENSIS)	26.09.2022	Deferred due to want of comments / NOC from DoA&FW. DoA&FW will obtain comments from EP & horticulture department once the firm has submitted application on seed e ximportal . The link of the portal is -https://seedexim.gov.in/ Firm is advised to apply on the above link immediately.

			TAMARIND (TAMARINDUS INDICA)		
7.	NATIONAL GARDEN	ROSE Osrijan 23	LYCHEE MARY GOLD (VEITCHIAMERRILLII) LYCHEE MARY GOLD (VEITCHIAMERRILLII) RAMBUTAN (NEPHROLEPISE XALTATA) MANGO (MANGIFERA INDICA) MANGO (MANGIFERA INDICA) MANGO (MANGIFERA INDICA) VELVET APPLE (DIOSPYROS B LANCOL) WATER APPLE (SYZYGIIUMS MARANGENSE) NJAVEL (SYZYGIIUMCUMINI) RAMAPPLE (ANNONA SQUAMOSA SAMARANGENSE) ALL SPICE (PIMENTA RACEMOSE) JACK GUMLESS (ARTOCARPUS HETEROPHYLLUS) BILIMBI (AVERHOA BILIMBI) AVACADO (PERSEA AMERICANA)	27.09.2022	Deferred due to want of comments / NOC from DoA&FW. DoA&FW will obtain comments from EP & horticulture department once the firm has submitted application on seed e ximportal . The link of the portal is -https://seedexim.gov.in/ Firm is advised to apply on the above link immediately.

			MALAYALAN APPLE (SYZYGLUMSAMARANGENSE) JACK (ARTOCARPUS HETEROPHYLLUS)		
8.	COTTONWOOD	HQRXEXLAPPLY00001921AM23	LIVE PLANTS, TREE PELTOPHORUM INERME, ZIZIPHUS SPINACHRISTII, HIBISCUS TILIAEUS	06.10.2022	Deferred due to want of comments / NOC from DoA&FW DoA&FW will obtain comments from EP & horticulture department in this case.
9.	R. J. INTERNATIONAL	HQRXEXLAPPLY00001999AM23	CASHEW NUT SEEDLING	19.10.2022	Deferred due to want of comments / NOC from DoA&FW. DoA&FW will obtain comments from EP & horticulture department once the firm has submitted application on seed e ximportal . The link of the portal is - https://seedexim.gov.in/ Firm is advised to apply on the above link immediately.
10.	MONDAL ENTERPRISE	HQRXEXLAPPLY00002017AM23	CASHEW NUT SEEDLING	23.10.2022	Deferred due to want of comments / NOC from DoA&FW. DoA&FW will obtain comments from EP & horticulture department once the firm has submitted application on seed e ximportal . The link of the portal is - https://seedexim.gov.in/ Firm is advised to apply on the above link immediately.
11.	JAY JAY SERVICES	HQRXEXLAPPLY00002058AM23	Nux Vomica dried seeds	03.11.2022	Deferred due to want of comments / NOC from DoA&FW (Trade Div).
12.	BANKIM PROSAD GHOSH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00002167AM23	Jute seeds	06.12.2022	Closed. EFC has decided to inform the firm that the item is "free" and export authorization is not required.

13.	INCREDIBLE WORLD PRIVATE LIMITED	HQRXEXLAPPLY00002269AM23	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	02.01.2023	Deferred due to non-furnishing of affidavit by the firm(as prescribed in Trade Notice No. 35 dated 25.10.2018). The application was approved on ex-post facto basis in EFC meeting no. 11 dated 22.02.2022 on the basis of Comments/ NOC received from DoA&FW vide OM No. 1-79/2020-SD (P) (Item No. 11) dated 13.02.2023 has approved the export for 10,000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s INCREDIBLE WORLD PRIVATE LIMITED. Export authorization is yet to be issued
14.	GREENSTEM NURSERY AND EXPORTER	HQRXEXLAPPLY00002303AM23	LIVE FRUIT PLANTS	09.01.2023	Deferred due to want of comments / NOC from DoA&FW. DoA&FW will obtain comments from EP & horticulture department once the firm has submitted application on seed e ximportal . The link of the portal is -https://seedexim.gov.in/ Firm is advised to apply on the above link immediately.
15.	GREENSTEM NURSERY AND EXPORTER	HQRXEXLAPPLY00002320AM23	LIVE FRUIT PLANTS	11.01.2023	Deferred due to want of comments / NOC from DoA&FW. DoA&FW will obtain comments from EP & horticulture department once the firm has submitted application on seed e ximportal . The link of the portal is -https://seedexim.gov.in/ Firm is advised to apply on the above link immediately.



16.	SHIFA INTERNATIONAL TRADES	HQRXEXLAPPLY00002354AM23	PLANTS AND PARTS OF PLANTS	18.01.2023	Deferred due to want of comments / NOC from DoA&FW. DoA&FW will obtain comments from EP & horticulture department once the firm has submitted application on seed e ximportal . The link of the portal is -https://seedexim.gov.in/ Firm is advised to apply on the above link immediately.
17	PROLINE SEEDS COMPANY INDIA PRIVATE LTD	HQRXEXLAPPLY00002370AM23	ONION-VARIETY BOMBAY RED	23.01.2023	Deferred due to want of comments / NOC from DoA&FW. DoA&FW will obtain comments from EP & horticulture department once the firm has submitted application on seed e ximportal . The link of the portal is -https://seedexim.gov.in/ Firm is advised to apply on the above link immediately.
18	SHAKUN DEVELOPERS	HQRXEXLAPPLY00002425AM23	COMMON PADDY	07.02.2023	Approved on the basis of comments/ NOC received from DoA&FW vide OM No. 1-79/2020-SD (P) (Item No. 1) dated 13.02.2023 has approved the export for 1,00,00,000KGs Common Paddy to Nepal by M/s SHAKUN DEVELOPERS and export authorization was issued to the firm on Ex-post facto basis.
19	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00002436AM23	EXPORT OF PIONEER BRAND Hybrid RICE PADDY SEEDS - 27P63	09.02.2023	Approved on the basis of Comments / NOC from DoA&FW received vide OM No. 1-164/2022-SD-IV (284TH EXIM-EXPORT-37) dated 18.04.2023 approving the export for 100000 KGs PADDY SEEDS to NEPAL by M/s CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED
20	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00002470AM23	HYBRID RICE (PADDY) ARIZE B-TE 1 SEEDS	15.02.2023	Approved on the basis of Comments / NOC from DoA&FW received vide OM No. 1-164/2022-SD-IV (284TH EXIM-EXPORT-36) dated 18.04.2023 approving the export

					for 200 MTs PADDY SEEDS to VIETNAM by M/s BAYER BIOSCIENCE PRIVATE LIMITED
21	JK AGRI GENETICS LIMITED	HQRXEXLAPPLY00002451AM23	BT HYBRID COTTON SEEDS: HINDI-II (JKCH 1050Bt) & HINDI-I (JKCH 1947 Bt)	11.02.2023	Approved on the basis of Comments / NOC from DoA&FW received vide OM No. 1-164/2022-SD-IV (284TH EXIM-EXPORT-38) dated 18.04.2023 approving the export for 160000 KGs COTTON SEEDS to SUDAN by M/s JK AGRI GENETICS LIMITED
22	VNR SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00002481AM23	VNR 2253 / VNR 2318 / VNR 2375 PLUS of seed quality	17.02.2023	Approved on the basis of Comments / NOC from DoA&FW received vide OM No. 1-164/2022-SD-IV (284TH EXIM-EXPORT-32) dated 18.04.2023 approving the export for 60000 KGs HYBRID PADDY SEEDS to Philippines & Bangladesh by M/s VNR SEEDS PRIVATE LIMITED
23	VNR SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00002482AM23	VNR 18552/19791/18632/19799/19777/18560/18565	17.02.2023	Approved on the basis of Comments / NOC from DoA&FW received vide OM No. 1-164/2022-SD-IV (284TH EXIM-EXPORT-31) dated 18.04.2023 approving the export for 700 KGs HYBRID PADDY SEEDS to Philippines & Bangladesh by M/s VNR SEEDS PRIVATE LIMITED
24	DCM SHRIRAM LIMITED	HQRXEXLAPPLY00002526AM23	HYBRID RICE (PADDY) RESHMA 786 /650/688 TREATED SEEDS	28.02.2023	Deferred due to want of comments / NOC from DoA&FW. DoA&FW will obtain comments from EP & horticulture department once the firm has submitted application on seed export portal. The link of the portal is - https://seedexim.gov.in/ Firm is advised to apply on the above link immediately.
25	DCM SHRIRAM LIMITED	HQRXEXLAPPLY00002524AM23	HYBRID RICE (PADDY) BIO RICE 453/650 WIP TREATED SEEDS	27.02.2023	Deferred due to want of comments / NOC from DoA&FW. DoA&FW will obtain comments from EP & horticulture department once the firm has submitted application on seed export portal. The link of the portal is - https://seedexim.gov.in/ Firm is advised to apply on the above link immediately.

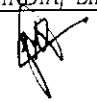
26	ARIZONA SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00002543AM23	ONION NASIK RED N-53	06.03.2023	Approved on the basis of Comments / NOC from DoA&FWare received vide OM No. 1-164/2022-SD-IV (284TH EXIM-EXPORT-60) dated 18.04.2023 approving the export for 30000 KGs ONION SEEDS to U.A.E by M/s ARIZONA SEEDS PRIVATE LIMITED
27	ARIZONA SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00002542AM23	ONION NASIK RED N-53	06.03.2023	Approved on the basis of Comments / NOC from DoA&FWare received vide OM No. 1-164/2022-SD-IV (284TH EXIM-EXPORT-61) dated 18.04.2023 approving the export for 20000 KGs ONION SEEDS to U.A.E by M/s ARIZONA SEEDS PRIVATE LIMITED
28	IRFAN TRADERS	HQRXEXLAPPLY00358877AM22	RICE PADDY OR IN HUSK	17.02.2022	Deferred due to want of comments / NOC from DoA&FW.
29	JAISWAL GRAIN AGENCIES	HQRXEXLAPPLY00002661AM23	NON BASMATI RICE IN HUSK (PADDY)	16.03.2023	Deferred due to want of Comments / NOC from DoA&FWare awaited
30	LAXMI DURGA TRADERS	HQRXEXLAPPLY00002663AM23	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	16.03.2023	Deferred due to want of Comments / NOC from DoA&FWare awaited
31	CLASSZOID INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLY00002699AM23	ALFALFA HAY	22.03.2023	Deferred as decided in the EFC meeting to forward the case to DoAHD (Fodder Division) Comments / NOC from DoAHD (Fodder Division) are awaited.
32	SANDIPAN TECHNOCRAFTS LIMITED	HQRXEXLAPPLY00000003AM24	100% Broken IRRI-6 Silky Polished Rice	01.04.2023	Rejected. Application submitted for broken rice is under prohibited item category, Accordingly, EFC has decided to reject the application
33	SHRI KRISHNA ASSOCIATES	HQRXEXLAPPLY00002737AM23	WHITE RICE 100% BROKEN	28.03.2023	Rejected. Application submitted for broken rice is under prohibited item category, Accordingly, EFC has decided to reject the application
34	HARI SHELLAC INDUSTRIES	HQRXEXLAPPLY00002724AM23	100% WHITE BROKEN RICE	26.03.2023	Rejected. Application submitted for broken rice is under prohibited item category, Accordingly, EFC has decided to reject the application
35	VIKASH TRADERS	HQRXEXLAPPLY00002721AM23	NON-BASMATI RICE IN HUSK OTHER THAN SEED QUALITY	25.03.2023	Comments / NOC from DoA&FWare awaited

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36	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00002720AM23	Of Onion	25.03.2023	Approved on the basis of Comments / NOC from DoA&F Ware received vide OM No. 1-163/2022-SD-IV (283rd EXIM-EXPORT-40) dated 20.03.2023 approving the export for 12400 KGs ONION SEEDS to Senegal by M/s EAST WEST SEEDS INDIA PRIVATE LIMITED
37	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00002718AM23	Of Onion	25.03.2023	Approved on the basis of Comments / NOC from DoA&F Ware received vide OM No. 1-163/2022-SD-IV (283rd EXIM-EXPORT-41) dated 20.03.2023 approving the export for 5100 KGs ONION SEEDS to Niger by M/s EAST WEST SEEDS INDIA PRIVATE LIMITED
38	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00002714AM23	Of Onion	24.03.2023	Approved on the basis of Comments / NOC from DoA&F Ware received vide OM No. 1-163/2022-SD-IV (283rd EXIM-EXPORT-42) dated 20.03.2023 approving the export for 10850 KGs ONION SEEDS to Mali by M/s EAST WEST SEEDS INDIA PRIVATE LIMITED
39	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00002713AM23	Of Onion	24.03.2023	Approved on the basis of Comments / NOC from DoA&F Ware received vide OM No. 1-163/2022-SD-IV (283rd EXIM-EXPORT-44) dated 20.03.2023 approving the export for 4100 KGs ONION SEEDS to Cote d'Ivoire by M/s EAST WEST SEEDS INDIA PRIVATE LIMITED
40	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00002712AM23	Of Onion	24.03.2023	Approved on the basis of Comments / NOC from DoA&F Ware received vide OM No. 1-163/2022-SD-IV (283rd EXIM-EXPORT-44) dated 20.03.2023 approving the export for 4100 KGs ONION SEEDS to Cote d'Ivoire by M/s EAST WEST SEEDS INDIA PRIVATE LIMITED

					M-EXPORT-43) dated 20.03.2023 approving the export for 12400 KGs ONION SEEDS to Ghana by M/s EAST WEST SEEDS INDIA PRIVATE LIMITED
41	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00002711AM23	Of Onion	24.03.2023	Approved on the basis of Comments / NOC from DoA&FWare received vide OM No. 1-163/2022-SD-IV (283rd EXIM-EXPORT-46) dated 20.03.2023 approving the export for 12400 KGs ONION SEEDS to Cameroon by M/s EAST WEST SEEDS INDIA PRIVATE LIMITED
42	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00002710AM23	Of Onion	24.03.2023	Approved on the basis of Comments / NOC from DoA&FWare received vide OM No. 1-163/2022-SD-IV (283rd EXIM-EXPORT-47) dated 20.03.2023 approving the export for 15800 KGs ONION SEEDS to Burkina Faso by M/s EAST WEST SEEDS INDIA PRIVATE LIMITED
43	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00002709AM23	Of Onion	24.03.2023	Approved on the basis of Comments / NOC from DoA&FWare received vide OM No. 1-163/2022-SD-IV (283rd EXIM-EXPORT-45) dated 20.03.2023 approving the export for 4100 KGs ONION SEEDS to Benin by M/s EAST WEST SEEDS INDIA PRIVATE LIMITED
44	HOSHIARPURIAN DI HATTI	HQRXEXLAPPLY00000061AM24	ONION SEEDS	05.04.2023	Deferred due to want of comments / NOC from DoA&FW. DoA&FW will obtain comments from EP & horticulture department once the firm has submitted application on seed e ximportal . The link of the portal is - https://seedexim.go



					v.in/ Firm is advised to apply on the above link immediately.
45	DAAWAT FOODS LIMITED	HQRXEXLAPPLY00000055AM24	Alfalfa grass	05.04.2023	Deferred as decided in the EFC meeting to forward the case to DoAHD (Fodder Division) Comments / NOC from DoAHD (Fodder Division) are awaited.
46	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00000012AM24	Hybrid Rice (Paddy) Arize 6444 Gold Seeds/ Hybrid Rice (Paddy) Arize AZ 8433 DT Seeds/ Hybrid Rice (Paddy) Arize Idea Seeds/ Hybrid Rice (Paddy) Arize Tej Gold Seeds / Hybrid Rice (Paddy) Arize 6129 Gold Seeds / Hybrid Rice (Paddy) Arize AZ 6633 ST Seeds	03.04.2023	Comments / NOC from DoA&FWarc awaited
47	NATH BIO-GENES (INDIA) LIMITED	HQRXEXLAPPLY00000013AM24	PADDY SEEDS C.V. MENKA	13.04.2023	Approved on the basis of Comments / NOC from DoA&FWare received vide OM No. 1-163/2022-SD-IV (283RD EXIM-EXPORT-27) dated 20.03.2023 approving the export for 8000 KGs PADDY SEEDS to AZERBAIJAN by M/s NATH BIO-GENES (INDIA) LIMITED
48	NATH BIO-GENES (INDIA) LIMITED	HQRXEXLAPPLY00000017AM24	HY. PADDY GO RAKHNATH-510	13.04.2023	Approved on the basis of Comments / NOC from DoA&FWare received vide OM No. 1-163/2022-SD-IV (283RD EXIM-EXPORT-26) dated 20.03.2023 approving the export for 320 MTs HYBRID PADDY SEEDS to NEPAL by M/s NATH BIO-GENES (INDIA) LIMITED



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49	SAVANNAH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00000129AM24	Hybrid Rice Seed	14.04.2023	Comments / NOC from DoA&FWare awaited
50	SAVANNAH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00000130AM24	Hybrid Rice Seed	14.04.2023	Comments / NOC from DoA&FWare awaited
51	SHIVNANDANI AGRO PRIVATE LIMITED	HQRXEXLAPPLY00000140AM24	Non Basmati Rice Paddy (other than seed quality)	15.04.2023	Comments / NOC from DoA&FWare awaited
52	SAUMYA ENTERPRISES	HQRXEXLAPPLY00000142AM24	NON BASMATI RICE IN HUSK OTHER THAN SEED QUALITY	15.04.2023	Comments / NOC from DoA&FWare awaited
53	R.K ENTERPRISES	HQRXEXLAPPLY00000144AM24	NON BASMATI RICE IN HUSK OTHER THAN SEED QUALITY	16.04.2023	Comments / NOC from DoA&FWare awaited

Department of Animal Husbandry and Dairying

54	HISAR BOVINE SEMPER STATION & RESEARCH CENTER	HQRXEXLAPPLY000001784AM23	FROZEN BOVINE SEMEN	08.09.2022	Deferred due to want of comments / NOC from DoAHD
55	SREE KRISHNA TRADERS	HQRXEXLAPPLY000001881AM23	WHEAT BRAN	27.09.2022	Rejected & Closed based on the comments received from DoAH&D vide OM dated 30.09.2022 wherein export of 9000 MTs wheat bran to Bangladesh by M/s SREE KRISHNA TRADERS has not been recommended due to shortage of wheat bran in the country.
56	GAA TRADING ENTERPRISES	HQRXEXLAPPLY00000135AM23	MAIZE BRAN	03.05.2022	Deferred due to want of comments / NOC from DoAHD
57	GREESHMA RAVI KUMAR	HQRXEXLAPPLY000002379AM23	SELF FEEDING BIRD (FEEDING OF SEEDS, PELLET)	26.01.2023	Deferred DoAH&D vide OM dated 26.12.2022 have stated that this department has no objection. Further export of same item is subjected to comments/ NoC from MoEF&CC (wildlife). An OM has been sent to MoEF&CC (wildlife) to furnish comments/ NoC. Comments/NOC from MoEF&CC (wildlife) is awaited.
58	SEALINE OVERSEAS	HQRXEXLAPPLY000000281AM23	WHEAT BRAN	25.05.2022	Rejected & Closed based on the comments received from DoAH&D vide OM dated 03.11.

					2022 wherein export of 3000 MTs wheat bran to Bangladesh by M/s SEALINE OVERSEAS has not been recommended due to shortage of wheat bran in the country.
59	SAMANTA ENTERPRISE	HQRXEXLAPPLY00002432AM23	WHEAT BRAN	09.02.2023	Deferred due to want of comments / NOC from DoAHD
60	J K ENTERPRISE	HQRXEXLAPPLY00002462AM23	PURE SAHIWAL EMBRYOS	14.02.2023	Deferred due to want of comments / NOC from DoAHD
61	INDRANEE ENTERPRISE	HQRXEXLAPPLY00002488AM23	WHEAT BRAN	18.02.2023	Deferred due to want of comments / NOC from DoAHD
62	RAHMAN INTERNATIONAL	HQRXEXLAPPLY00002491AM23	WHEAT BRAN	18.02.2023	Deferred due to want of comments / NOC from DoAHD
63	MALLICK EXPORTS	HQRXEXLAPPLY00002522AM23	WHEAT BRAN	24.02.2023	Deferred due to want of comments / NOC from DoAHD
64	NEW MONDAL AGENCY	HQRXEXLAPPLY00002514AM23	WHEAT BRAN	22.02.2023	Deferred due to want of comments / NOC from DoAHD
65	BDB EXIM PRIVATE LIMITED	HQRXEXLAPPLY00002532AM23	WHEAT BRAN	01.03.2023	Deferred due to want of comments / NOC from DoAHD
66	MANNAT TRADING	HQRXEXLAPPLY00002533AM23	WHEAT STRAW	02.03.2023	Deferred due to want of comments / NOC from DoAHD
67	INDRANEE ENTERPRISE	HQRXEXLAPPLY00002538AM23	WHEAT BRAN	05.03.2023	Deferred due to want of comments / NOC from DoAHD
68	CAPRICE TEX	HQRXEXLAPPLY00002537AM23	BRAN SHARPS & OTHER RESIDUES OF WHEAT	04.03.2023	Deferred due to want of comments / NOC from DoAHD
69	MARGS EXIM CO	HQRXEXLAPPLY00002571AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHD received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 4950 MTs WHEAT BRAN to Bangladesh by M/s MARGS EXIM CO
70	ONWARD COMMODEAL PRIVATE LIMITED	HQRXEXLAPPLY00002579AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHD received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 5000 MTs WHEAT BRAN to Bangladesh by M/s ONWARD COMMODEAL PRIVATE LIMITED
71	INDIA EXPORT INTERNATIONAL	HQRXEXLAPPLY00002584AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHD received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 6000 MTs WHEAT BRAN to Bangladesh by M/s INDIA EXPORT INTERNATIONAL
72	DEVANSHI INTERNATIONAL	HQRXEXLAPPLY00002586AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHD received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 5000 MTs WHEAT BRAN to Bangladesh by M/s DEVANSHI INTERNATIONAL
73	BISWAS INTERNATIONAL	HQRXEXLAPPLY00002572AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHD received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 4000 MTs WHEAT BRAN to Bangladesh by M/s BISWAS INTERNATIONAL

74	S A TRADING	HQRXEXLAPPLY0000256 9AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 5000 MTs WHEAT BRAN to Bangladesh by M/s S A TRADING
75	AJMIR AGENCY	HQRXEXLAPPLY0000256 5AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 6000 MTs WHEAT BRAN to Bangladesh by M/s AJMIR AGENCY
76	PEREGRINE EXPORT	HQRXEXLAPPLY0000256 4AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 5000 MTs WHEAT BRAN to Bangladesh by M/s PEREGRINE EXPORT
77	MORE AND COMPANY	HQRXEXLAPPLY0000256 3AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 10000 MTs WHEAT BRAN to Bangladesh by M/s MORE AND COMPANY
78	V K UDYOG LTD	HQRXEXLAPPLY0000258 7AM23	WHEAT BRAN	09.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 5000 MTs WHEAT BRAN to Bangladesh by M/s V K UDYOG LTD
79	V K UDYOG LTD	HQRXEXLAPPLY0000258 8AM23	WHEAT BRAN	09.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 5000 MTs WHEAT BRAN to Bangladesh by M/s V K UDYOG LTD
80	MARGS EXIM CO	HQRXEXLAPPLY0000255 6AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 4950 MTs WHEAT BRAN to Bangladesh by M/s MARGS EXIM CO
81	RUA EXPORT PRIVATE LIMITED	HQRXEXLAPPLY0000256 0AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 5000 MTs WHEAT BRAN to Bangladesh by M/s RUA EXPORT PRIVATE LIMITED
82	SUMIT COMMERCIAL CO.	HQRXEXLAPPLY0000256 8AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 6000 MTs

					WHEAT BRAN to Bangladesh by M/s SUMIT COMMERCIAL CO.
83	SUMIT COMMERCIAL CO.	HQRXEXLAPPLY00002566AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 6000 MTs WHEAT BRAN to Bangladesh by M/s SUMIT COMMERCIAL CO.
84	SUBIR SHELLAC ENTERPRISE	HQRXEXLAPPLY00002570AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 4900 MTs WHEAT BRAN to Bangladesh by M/s SUBIR SHELLAC ENTERPRISE
85	M.G. INTERNATIONAL	HQRXEXLAPPLY00002573AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 5000 MTs WHEAT BRAN to Bangladesh by M/s M.G. INTERNATIONAL
86	AMON KANU	HQRXEXLAPPLY00002589AM23	WHEAT BRAN	09.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 5000 MTs WHEAT BRAN to Bangladesh by M/s AMON KANU
87	D.R. ENTERPRISE	HQRXEXLAPPLY00002590AM23	WHEAT BRAN	09.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 5000 MTs WHEAT BRAN to Bangladesh by M/s D.R. ENTERPRISE
88	KOLKATA AAYAT NIRYAT PRIVATE LIMITED	HQRXEXLAPPLY00002562AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 5000 MTs WHEAT BRAN to Bangladesh by M/s KOLKATA AAYAT NIRYAT PRIVATE LIMITED
89	DUTTA ENTERPRISE	HQRXEXLAPPLY00002559AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 8000 MTs WHEAT BRAN to Bangladesh by M/s DUTTA ENTERPRISE
90	BHUPENDRA OVERSEAS PRIVATE LIMITED	HQRXEXLAPPLY00002575AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 4900 MTs WHEAT BRAN to Bangladesh

					h by M/s BHUPENDRA OVERSEAS PRIVATE LIMITED
91	M/S B. B. EXPORTS	HQRXEXLAPPLY00002561AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 5000 MTs WHEAT BRAN to Bangladesh by M/s B. B. EXPORTS
92	SHREE RAMALAXMI EXIM	HQRXEXLAPPLY00002576AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 6000 MTs WHEAT BRAN to Bangladesh by M/s SHREE RAMALAXMI EXIM
93	INDIA EXPORT INTERNATIONAL	HQRXEXLAPPLY00002582AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 10000 MTs WHEAT BRAN to Bangladesh by M/s INDIA EXPORT INTERNATIONAL
94	M/S ALEXANDER AND CO	HQRXEXLAPPLY00002558AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 10000 MTs WHEAT BRAN to Bangladesh by M/s ALEXANDER AND CO
95	MARGS EXIM CO	HQRXEXLAPPLY00002555AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 4950 MTs WHEAT BRAN to Bangladesh by M/s MARGS EXIM CO
96	THE OM GLOBAL ENTERPRISES	HQRXEXLAPPLY00002554AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 3000 MTs WHEAT BRAN to Bangladesh by M/s THE OM GLOBAL ENTERPRISES
97	JAIN EXPORT	HQRXEXLAPPLY00002577AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 6000 MTs WHEAT BRAN to Bangladesh by M/s JAIN EXPORT
98	ONWARD COMM ODEAL PRIVATE LIMITED	HQRXEXLAPPLY00002581AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 6000 MTs WHEAT BRAN to Bangladesh by M/s ONWARD COMM ODEAL PRIVATE LIMITED
99	INDIA EXPORT INTERNATIONAL	HQRXEXLAPPLY00002583AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare

					e received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 6000 MTs WHEAT BRAN to Bangladesh by M/s INDIA EXPORT INTERNATIONAL
100	S R EXPORT	HQRXEXLAPPLY00002553AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 6000 MTs WHEAT BRAN to Bangladesh by M/s S R EXPORT
101	ONWARD COMM ODEAL PRIVATE LIMITED	HQRXEXLAPPLY00002580AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 5000 MTs WHEAT BRAN to Bangladesh by M/s ONWARD COMM ODEAL PRIVATE LIMITED
102	GOURI ENTERPR ISE	HQRXEXLAPPLY00002552AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 6000 MTs WHEAT BRAN to Bangladesh by M/s GOURI ENTERPR ISE
103	PRAYAS	HQRXEXLAPPLY00002551AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 6000 MTs WHEAT BRAN to Bangladesh by M/s PRAYAS
104	PRAYAS	HQRXEXLAPPLY00002550AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 6000 MTs WHEAT BRAN to Bangladesh by M/s PRAYAS
105	PRAYAS	HQRXEXLAPPLY00002548AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 6000 MTs WHEAT BRAN to Bangladesh by M/s PRAYAS
106	PRAYAS	HQRXEXLAPPLY00002547AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 6000 MTs WHEAT BRAN to Bangladesh by M/s PRAYAS
107	DELUX INTERNA TIONAL	HQRXEXLAPPLY00002546AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 20000 MTs WHEAT BRAN to Bangladesh by M/s DELUX INTERNAT

					IONAL
108	M/S TIRUPATI UDYOG	HQRXEXLAPPLY00002585AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 5000 MTs WHEAT BRAN to Bangladesh by M/s TIRUPATI UDYOG
109	MARGS EXIM CO	HQRXEXLAPPLY00002557AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 4950 MTs WHEAT BRAN to Bangladesh by M/s MARGS EXIM CO
110	ONWARD COMMODOEAL PRIVATE LIMITED	HQRXEXLAPPLY00002578AM23	WHEAT BRAN	08.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 5000 MTs WHEAT BRAN to Bangladesh by M/s ONWARD COMMODOEAL PRIVATE LIMITED
111	DS ENTERPRISE	HQRXEXLAPPLY00002591AM23	WHEAT BRAN	09.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 4500 MTs WHEAT BRAN to Bangladesh by M/s DS ENTERPRISE
112	ROY ENTERPRIZE	HQRXEXLAPPLY00002592AM23	WHEAT BRAN	09.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 10000 MTs WHEAT BRAN to Bangladesh by M/s ROY ENTERPRIZE
113	NIDHI EXIM	HQRXEXLAPPLY00002593AM23	WHEAT BRAN	09.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 5000 MTs WHEAT BRAN to Bangladesh by M/s NIDHI EXIM
114	MANJU EXPORT AND IMPORT	HQRXEXLAPPLY00002594AM23	WHEAT BRAN	09.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 5000 MTs WHEAT BRAN to Bangladesh by M/s MANJU EXPORT AND IMPORT
115	B.R. INTERNATIONAL	HQRXEXLAPPLY00002595AM23	WHEAT BRAN	09.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 10000 MTs WHEAT BRAN to Bangladesh by M/s B.R. INTERNATIONAL
116	BISWAS INFRACON LLP	HQRXEXLAPPLY00002596AM23	WHEAT BRAN	09.03.2023	Approved. Based on the Comments / NOC from DoAHDare received vide OM No110102(1)/54/2021-TRADE -(E-18

					638) dated 28.04.2023 approving the export for 4500 MTs WHEAT BRAN to Bangladesh by M/s BISWAS INFRACON LLP
117	BISHAL ENTERPRISE	HQRXEXLAPPLY00002597AM23	WHEAT BRAN	09.03.2023	Approved. Based on the Comments / NOC from DoAHD received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 10000 MTs WHEAT BRAN to Bangladesh by M/s BISHAL ENTERPRISE
118	R H ENTERPRISE	HQRXEXLAPPLY00002598AM23	WHEAT BRAN	09.03.2023	Approved. Based on the Comments / NOC from DoAHD received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 4000 MTs WHEAT BRAN to Bangladesh by M/s R H ENTERPRISE
119	PASHUPATI ENTERPRISE	HQRXEXLAPPLY00002600AM23	WHEAT BRAN	09.03.2023	Approved. Based on the Comments / NOC from DoAHD received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 5000 MTs WHEAT BRAN to Bangladesh by M/s PASHUPATI ENTERPRISE
120	SHAIKH EXPORT	HQRXEXLAPPLY00002601AM23	WHEAT BRAN	09.03.2023	Approved. Based on the Comments / NOC from DoAHD received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 4000 MTs WHEAT BRAN to Bangladesh by M/s SHAIKH EXPORT
121	SHRI RAGHUVANSH ENTERPRISES	HQRXEXLAPPLY00002602AM23	WHEAT BRAN	09.03.2023	Approved. Based on the Comments / NOC from DoAHD received vide OM No110102(1)/54/2021-TRADE -(E-18638) dated 28.04.2023 approving the export for 5000 MTs WHEAT BRAN to Bangladesh by M/s SHRI RAGHUVANSH ENTERPRISES
122	PRIME ENTERPRISES	HQRXEXLAPPLY00002616AM23	BRANS SHARPS AND OTHER RESIDUES OF WHEAT	10.03.2023	Deferred due to want of comments / NOC from DoAHD
123	R & R JAJODIA TRADING PRIVATE LIMITED	HQRXEXLAPPLY00002619AM23	WHEAT BRAN	10.03.2023	Deferred due to want of comments / NOC from DoAHD
124	PRITI EXPORT	HQRXEXLAPPLY00002620AM23	WHEAT BRAN	10.03.2023	Deferred due to want of comments / NOC from DoAHD
125	SONY ENTERPRISE	HQRXEXLAPPLY00002623AM23	WHEAT BRAN	10.03.2023	Deferred due to want of comments / NOC from DoAHD
126	ALAUDDIN MANDAL	HQRXEXLAPPLY00002625AM23	WHEAT BRAN	10.03.2023	Deferred due to want of comments / NOC from DoAHD
127	KIAN AGRO PROCESSING PRIVATE LIMITED	HQRXEXLAPPLY00002633AM23	COARSE WHITE WHEAT BRAN (SHUAR) MOISTURE 12% MAX.	12.03.2023	Deferred due to want of comments / NOC from DoAHD
128	KISHAN INTERNATIONAL	HQRXEXLAPPLY00002634AM23	WHEAT BRAN	13.03.2023	Deferred due to want of comments / NOC from DoAHD
129	KISHAN INTERNATIONAL	HQRXEXLAPPLY00002635AM23	WHEAT BRAN	13.03.2023	Deferred due to want of comments / NOC from DoAHD
130	KISHAN INTERNATIONAL	HQRXEXLAPPLY00002636AM23	WHEAT BRAN	13.03.2023	Deferred due to want of comments / NOC from DoAHD

131	WORLD WIDE CL EARING AND SHI PPING INDIA PRI VATE LIMITED	HQRXEXLAPPLY0000264 1AM23	WHEAT BRAN	14.03.2023	Deferred due to want of com ments / NOC from DoAHD
132	WORLD WIDE CL EARING AND SHI PPING INDIA PRI VATE LIMITED	HQRXEXLAPPLY0000264 2AM23	WHEAT BRAN	14.03.2023	Deferred due to want of com ments / NOC from DoAHD
133	S.R INTERNATIONAL	HQRXEXLAPPLY0000265 5AM23	WHEAT BRAN	15.03.2023	Deferred due to want of com ments / NOC from DoAHD
134	SHIV IMPEX	HQRXEXLAPPLY0000264 9AM23	WHEAT BRAN	15.03.2023	Deferred due to want of com ments / NOC from DoAHD
135	SHREE JAGANNA TH UDYOG	HQRXEXLAPPLY0000266 9AM23	WHEAT BRAN	17.03.2023	Deferred due to want of com ments / NOC from DoAHD
136	ARADHYA ENTER PRISE	HQRXEXLAPPLY0000267 1AM23	WHEAT BRAN	17.03.2023	Deferred due to want of com ments / NOC from DoAHD
137	ORIENT EXPORT S PVT LTD	HQRXEXLAPPLY0000267 2AM23	WHEAT BRAN	17.03.2023	Deferred due to want of com ments / NOC from DoAHD
138	BDB EXIM PRIVA TE LIMITED	HQRXEXLAPPLY0000267 3AM23	WHEAT BRAN	17.03.2023	Deferred due to want of com ments / NOC from DoAHD
139	ORIENT EXPORT S PVT LTD	HQRXEXLAPPLY0000267 5AM23	WHEAT BRAN	17.03.2023	Deferred due to want of com ments / NOC from DoAHD
140	N N IMPEX	HQRXEXLAPPLY0000267 7AM23	BRANS, SHARP S, AND OTHER RESIDUES OF WHEAT	18.03.2023	Deferred due to want of com ments / NOC from DoAHD
141	N N IMPEX	HQRXEXLAPPLY0000268 1AM23	BRANS, SHARP S, AND OTHER RESIDUES OF WHEAT	19.03.2023	Deferred due to want of com ments / NOC from DoAHD
142	FIRMINFO IMPEX PRIVATE LIMITE D	HQRXEXLAPPLY0000268 5AM23	WHEAT BRAN	20.03.2023	Deferred due to want of com ments / NOC from DoAHD
143	Indian Council of Agricultural Rese arch (CENTRAL G OVERNMENT AN D AGENCIES)	HQRXEXLAPPLY0000273 9AM23	Buffalo :- Pure -bred breeding animals-Other than Milking A nimal	28.03.2023	Deferred due to want of com ments / NOC from DoAHD
144	KRISHNA ENZYT ECH PRIVATE LI MITED	HQRXEXLAPPLY0000275 0AM23	CASEIN FROM BOVINE MILK SODIUM	30.03.2023	Deferred due to want of com ments / NOC from DoAHD
145	OVERSEAS TRAD E WELL	HQRXEXLAPPLY0000274 7AM23	Raw hides and skins-Of buffal o, including buf	29.03.2023	Deferred due to want of com ments / NOC from DoAHD

			falo calf		
146	ASSAM STATE ZOO DIVISION	HQRXEXLAPPLY00002743AM23	Birds:-- Other	29.03.2023	Deferred due to want of comments / NOC from DoAHD
147	SKY EXPORT & IMPORT	HQRXEXLAPPLY00002740AM23	WHEAT BRAN	28.03.2023	Deferred due to want of comments / NOC from DoAHD
148	LUCKWIN TRADE MART PRIVATE LIMITED	HQRXEXLAPPLY00002738AM23	WHEAT BRAN	28.03.2023	Deferred due to want of comments / NOC from DoAHD
149	AESTHETICA IMP EX	HQRXEXLAPPLY00002736AM23	Lucerne (alfalfa) meal and pellets ALFALFA HAY	28.03.2023	Deferred due to want of comments / NOC from DoAHD
150	HYLASCO BIO-TECHNOLOGY (INDIA) PRIVATE LIMITED	HQRXEXLAPPLY00002732AM23	Mammals:-- Other 20 male and 40 female black mice Milking Animal	28.03.2023	Deferred due to want of comments / NOC from DoAHD
151	ORIENT EXPORTS PVT LTD	HQRXEXLAPPLY00002731AM23	WHEAT BRAN	28.03.2023	Deferred due to want of comments / NOC from DoAHD
152	BDB EXIM PRIVATE LIMITED	HQRXEXLAPPLY00002730AM23	WHEAT BRAN	27.03.2023	Deferred due to want of comments / NOC from DoAHD
153	ORIENT EXPORTS PVT LTD	HQRXEXLAPPLY00002729AM23	WHEAT BRAN	27.03.2023	Deferred due to want of comments / NOC from DoAHD
154	SRI RAM ENTERPRISE	HQRXEXLAPPLY00002728AM23	WHEAT BRAN FODDER	27.03.2023	Deferred due to want of comments / NOC from DoAHD
155	SS INTERNATIONAL	HQRXEXLAPPLY00002716AM23	WHEAT BRAN	24.03.2023	Deferred due to want of comments / NOC from DoAHD
156	ANURAG TRADING	HQRXEXLAPPLY00002700AM23	Of other cereals Rice Husk, Chura Bhunsa, Rice Bran & Husk	23.03.2023	Deferred due to want of comments / NOC from DoAHD
157	BANGSI BADAN SAM	HQRXEXLAPPLY00000021AM24	WHEAT BRAN	03.04.2023	Deferred due to want of comments / NOC from DoAHD
158	INDIA EXPORT INTERNATIONAL	HQRXEXLAPPLY00000022AM24	WHEAT BRAN	03.04.2023	Deferred due to want of comments / NOC from DoAHD
159	M K TRADERS	HQRXEXLAPPLY00000077AM24	WHEAT BRAN	09.04.2023	Deferred due to want of comments / NOC from DoAHD

160	RAM CHARAN BAH RUI ENTERPRISE	HQRXEXLAPPLY0000007 6AM24	WHEAT BRAN	09.04.2023	Deferred due to want of com ments / NOC from DoAHD
161	J.R. ENTERPRISE	HQRXEXLAPPLY0000007 4AM24	WHEAT BRAN	08.04.2023	Deferred due to want of com ments / NOC from DoAHD
162	UNIVERSAL TRA DE LINK	HQRXEXLAPPLY0000007 3AM24	WHEAT BRAN	08.04.2023	Deferred due to want of com ments / NOC from DoAHD
163	RADHA KRISHNA ENTERPRISE	HQRXEXLAPPLY0000007 2AM24	WHEAT BRAN	08.04.2023	Deferred due to want of com ments / NOC from DoAHD
164	SOVA ENTERPRI SE	HQRXEXLAPPLY0000006 9AM24	WHEAT BRAN	07.04.2023	Deferred due to want of com ments / NOC from DoAHD
165	UTTAM & BROTH ERS	HQRXEXLAPPLY0000006 5AM24	WHEAT BRAN	06.04.2023	Deferred due to want of com ments / NOC from DoAHD
166	J P FLOUR MILLS PRIVATE LIMITE D	HQRXEXLAPPLY0000006 0AM24	WHEAT BRAN	05.04.2023	Deferred due to want of com ments / NOC from DoAHD
167	J P FLOUR MILLS PRIVATE LIMITE D	HQRXEXLAPPLY0000005 9AM24	WHEAT BRAN	05.04.2023	Deferred due to want of com ments / NOC from DoAHD
168	V K UDYOG LTD	HQRXEXLAPPLY0000005 4AM24	WHEAT BRAN	05.04.2023	Deferred due to want of com ments / NOC from DoAHD
169	GOURAV ENTER PRISE	HQRXEXLAPPLY0000005 3AM24	WHEAT BRAN	05.04.2023	Deferred due to want of com ments / NOC from DoAHD
170	BABA EXIM	HQRXEXLAPPLY0000005 2AM24	WHEAT BRAN	05.04.2023	Deferred due to want of com ments / NOC from DoAHD
171	BHARAT EXIM & TRADING COMPA NY PRIVATE LIM TED	HQRXEXLAPPLY0000005 1AM24	BRANS, SHARP S, AND OTHER RESIDUES OF WHEAT	04.04.2023	Deferred due to want of com ments / NOC from DoAHD
172	SHREE KANHA I NTERNATIONAL	HQRXEXLAPPLY0000004 8AM24	WHEAT BRAN	04.04.2023	Deferred due to want of com ments / NOC from DoAHD
173	DHEERAJ ENTER PRISES	HQRXEXLAPPLY0000004 7AM24	WHEAT BRAN	04.04.2023	Deferred due to want of com ments / NOC from DoAHD
174	CAPLIN POINT LA BORATORIES LI MITED	HQRXEXLAPPLY0000004 5AM24	Prostate Extrac t rectal Supposi tories 30mg Br and Name Pros tapretProcto 30 mg/ Each Supp	04.04.2023	Deferred due to want of com ments / NOC from DoAHD

			pository contain s Prostate Extr act 30 mg equi valent to 6 mg i n terms of wate r soluble peptid es		
175	VOLANT EXIM PR IVATE LIMITED	HQRXEXLAPPLY0000004 2AM24	WHEAT BRAN	04.04.2023	Deferred due to want of com ments / NOC from DoAHD
176	V K UDYOG LTD	HQRXEXLAPPLY0000004 1AM24	WHEAT BRAN	04.04.2023	Deferred due to want of com ments / NOC from DoAHD
177	V K UDYOG LTD	HQRXEXLAPPLY0000004 AM240	WHEAT BRAN	04.04.2023	Deferred due to want of com ments / NOC from DoAHD
178	HOQUE INDUSTR IES PRIVATE LIM ITED	HQRXEXLAPPLY0000003 9AM24	WHEAT BRAN	04.04.2023	Deferred due to want of com ments / NOC from DoAHD
179	HOQUE INDUSTR IES PRIVATE LIM ITED	HQRXEXLAPPLY0000003 8AM24	WHEAT BRAN	04.04.2023	Deferred due to want of com ments / NOC from DoAHD
180	GHOSH EXPORT	HQRXEXLAPPLY0000003 7AM24	WHEAT BRAN	04.04.2023	Deferred due to want of com ments / NOC from DoAHD
181	PRINCE AGRO F OOD ENTERPRIS ES	HQRXEXLAPPLY0000003 6AM24	WHEAT BRAN	03.04.2023	Deferred due to want of com ments / NOC from DoAHD
182	M/S NURUL TRA DERS	HQRXEXLAPPLY0000003 5AM24	WHEAT BRAN	03.04.2023	Deferred due to want of com ments / NOC from DoAHD
183	Izaz Traders	HQRXEXLAPPLY0000003 4AM24	WHEAT BRAN	03.04.2023	Deferred due to want of com ments / NOC from DoAHD
184	RAGHUBIR RETA ILERS PRIVATE L IMITED	HQRXEXLAPPLY0000003 3AM24	WHEAT BRAN	03.04.2023	Deferred due to want of com ments / NOC from DoAHD
185	RAGHUBIR RETA ILERS PRIVATE L IMITED	HQRXEXLAPPLY0000003 2AM24	WHEAT BRAN	03.04.2023	Deferred due to want of com ments / NOC from DoAHD
186	ASHA TRADERS	HQRXEXLAPPLY0000003 1AM24	WHEAT BRAN	03.04.2023	Deferred due to want of com ments / NOC from DoAHD
187	INDIA EXPORT IN TERNATIONAL	HQRXEXLAPPLY0000003 0AM24	WHEAT BRAN	03.04.2023	Deferred due to want of com ments / NOC from DoAHD

188	ARGHODEEP CO INSTRUCTIONS PH VT LTD	HQRXEXLAPPLY0000002 9AM24	WHEAT BRAN	03.04.2023	Deferred due to want of com ments / NOC from DoAHD
189	MANTRI IMPEX	HQRXEXLAPPLY0000000 9AM24	WHEAT BRAN	03.04.2023	Deferred due to want of com ments / NOC from DoAHD
190	ATIF EXPORT	HQRXEXLAPPLY0000001 7AM24	WHEAT BRAN	03.04.2023	Deferred due to want of com ments / NOC from DoAHD
191	M/S. ALI TRADE RS	HQRXEXLAPPLY0000001 9AM24	WHEAT BRAN	03.04.2023	Deferred due to want of com ments / NOC from DoAHD
192	GHOSH EXPORT	HQRXEXLAPPLY0000002 4AM24	WHEAT BRAN	03.04.2023	Deferred due to want of com ments / NOC from DoAHD
193	ANWAR TRADING	HQRXEXLAPPLY0000001 6AM24	WHEAT BRAN	03.04.2023	Deferred due to want of com ments / NOC from DoAHD
194	GHOSH EXPORT	HQRXEXLAPPLY0000002 3AM24	WHEAT BRAN	03.04.2023	Deferred due to want of com ments / NOC from DoAHD
195	SAA EXIM PRIVA TE LIMITED	HQRXEXLAPPLY0000002 7AM24	WHEAT BRAN	03.04.2023	Deferred due to want of com ments / NOC from DoAHD
196	MAA BHARATI IN TERNATIONAL	HQRXEXLAPPLY0000002 8AM24	WHEAT BRAN	03.04.2023	Deferred due to want of com ments / NOC from DoAHD
197	M/S SURJO EXI M & TRADING	HQRXEXLAPPLY0000002 6AM24	WHEAT BRAN	03.04.2023	Deferred due to want of com ments / NOC from DoAHD
198	MAA TARA ENTE RPRISE	HQRXEXLAPPLY0000002 5AM24	WHEAT BRAN	03.04.2023	Deferred due to want of com ments / NOC from DoAHD
199	RAGHUBIR RETA ILERS PRIVATE L IMITED	HQRXEXLAPPLY0000002 0AM24	WHEAT BRAN	03.04.2023	Deferred due to want of com ments / NOC from DoAHD
200	MAJUMDER AGR O INDUSTRIES PH RIVATE LIMITED	HQRXEXLAPPLY0000001 8AM24	WHEAT BRAN	03.04.2023	Deferred due to want of com ments / NOC from DoAHD
201	BBS INTERNATIO NAL	HQRXEXLAPPLY0000001 5AM24	WHEAT BRAN	03.04.2023	Deferred due to want of com ments / NOC from DoAHD
202	MSAS AGRO PRI VATE LIMITED	HQRXEXLAPPLY0000001 4AM24	WHEAT BRAN	03.04.2023	Deferred due to want of com ments / NOC from DoAHD
203	GLOBAL AGRO SH EEDS	HQRXEXLAPPLY0000001 3AM24	WHEAT BRAN	03.04.2023	Deferred due to want of com ments / NOC from DoAHD
204	M/S B. B. EXPOR	HQRXEXLAPPLY0000001	WHEAT BRAN	03.04.2023	Deferred due to want of com ments / NOC from DoAHD

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205	TINOPAL DAIRY WALA	HQRXEXLAPPLY00000124AM24	Frozen semen f rom Murrahbuff falo(Bovine se men)	13.04.2023	Deferred due to want of com ments / NOC from DoAHD
206	SREE KRISHNA T RADERS	HQRXEXLAPPLY00000079AM24	WHEAT BRAN	09.04.2023	Deferred due to want of com ments / NOC from DoAHD
207	SREE KRISHNA T RADERS	HQRXEXLAPPLY00000080AM24	WHEAT BRAN	09.04.2023	Deferred due to want of com ments / NOC from DoAHD
208	SREE KRISHNA T RADERS	HQRXEXLAPPLY00000081AM24	WHEAT BRAN	09.04.2023	Deferred due to want of com ments / NOC from DoAHD
209	KRUPALI TRADING G	HQRXEXLAPPLY00000083AM24	WHEAT BRAN	10.04.2023	Deferred due to want of com ments / NOC from DoAHD
210	VISHAL SETIA	HQRXEXLAPPLY00000086AM24	Type - Protein, Coarse Bran -1 5% Max, Fine B ran- 12 % Max, Type - Moisture , Coarse Bran - 14% Max, Fine Bran- 14 % Ma x, Type - Fibre, Coarse Bran -1 2 % Min, Fine Bran- 12 % Mi n, Type - Acid I nsoluble Ash, C oarse Bran -0.5 % Max, Fine Br an- 0.5% Max, Packing- Multi wall plain new PP bags of 25 K gs or 50 Kgs, C ontainer Loadi ng 18 MT Per 2 0 FT	10.04.2023	Deferred due to want of com ments / NOC from DoAHD
211	LIBERAL EXPORT IMPORT TRADE CORPORATION L LP	HQRXEXLAPPLY00000087AM24	WHEAT BRAN	10.04.2023	Deferred due to want of com ments / NOC from DoAHD
212	M K TRADERS	HQRXEXLAPPLY0000008	WHEAT BRAN	11.04.2023	Deferred due to want of com ments / NOC from DoAHD

		8AM24			
213	JK AGRI GENETICS LIMITED	HQRXEXLAPPLY00000089AM24	HYBRID MAIZE SEEDS	11.04.2023	Approved on the basis of the Comments / NOC from DoA&FWare received vide OM No. 1-164/2022-SD-IV (284TH EXIM-EXPORT-50) dated 18.04.2023 approving the export for 100000 KGs MAIZE SEEDS to NEPAL by M/s JK AGRICULTURE GENETICS LIMITED
214	TRADEGO EXIM PRIVATE LIMITED	HQRXEXLAPPLY00000091AM24	WHEAT BRAN	11.04.2023	Deferred due to want of comments / NOC from DoAHD
215	RAJ AGRO EQUIPMENTS PRIVATE LIMITED	HQRXEXLAPPLY00000094AM24	WHEAT BRAN	11.04.2023	Deferred due to want of comments / NOC from DoAHD
216	MARGS EXIM CO	HQRXEXLAPPLY00000095AM24	WHEAT BRAN	11.04.2023	Deferred due to want of comments / NOC from DoAHD
217	MARGS EXIM CO	HQRXEXLAPPLY00000096AM24	WHEAT BRAN	11.04.2023	Deferred due to want of comments / NOC from DoAHD
218	A V A Overseas	HQRXEXLAPPLY00000097AM24	Type - Protein, Coarse Bran -15% Max, Fine Bran- 12 % Max, Type - Moisture, Coarse Bran - 14% Max, Fine Bran- 14 % Max, Type - Fibre, Coarse Bran -12 % Min, Fine Bran- 12 % Min, Type - Acid Insoluble Ash, Coarse Bran -0.5 % Max, Fine Bran- 0.5% Max, Packing- Multi wall plain new PP bags of 25 Kgs or 50 Kgs, Container Loading 18 MT Per 20 FT	11.04.2023	Deferred due to want of comments / NOC from DoAHD
219	KRISHNA TRADERS	HQRXEXLAPPLY00000098AM24	WHEAT BRAN	11.04.2023	Deferred due to want of comments / NOC from DoAHD

220	TUKU ENTERPRISE	HQRXEXLAPPLY00000101AM24	WHEAT BRAN	11.04.2023	Deferred due to want of comments / NOC from DoAHD
221	OM SRI SAI ASSOCIATES	HQRXEXLAPPLY00000110AM24	WHEAT BRAN	12.04.2023	Deferred due to want of comments / NOC from DoAHD
222	OM SRI SAI ASSOCIATES	HQRXEXLAPPLY00000111AM24	WHEAT BRAN	12.04.2023	Deferred due to want of comments / NOC from DoAHD
223	OM SRI SAI ASSOCIATES	HQRXEXLAPPLY00000112AM24	WHEAT BRAN	12.04.2023	Deferred due to want of comments / NOC from DoAHD
224	ROYAL MIRAGE TRADE CONSULTANTS PRIVATE LIMITED	HQRXEXLAPPLY00000115AM24	WHEAT BRAN	12.04.2023	Deferred due to want of comments / NOC from DoAHD
225	TINOPAL DAIRY WALA	HQRXEXLAPPLY00000107AM24	FROZEN SEMEN FROM MURRAH BUFFALO (BOVINE SEMEN)	12.04.2023	Deferred due to want of comments / NOC from DoAHD
226	M/S KISAN FLOUR MILL	HQRXEXLAPPLY00000141AM24	WHEAT BRAN	15.04.2023	Deferred due to want of comments / NOC from DoAHD

Ministry of Environment Forest and Climate Change

(SU Division)

227	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000383AM23	Red sanders wood in log form (artificially propagated origin)	19.06.2022	Deferred due to want of comments / NOC from MoEF&CC (SU Division). The balance stock for the year 2022-23 which can be exported under artificially propagated origin or pattaland source is 0.00 MT for Andhra Pradesh. Further, the case has been forwarded to wildlife department communication from the division in this application is awaited.
228	M K INTERNATIONAL REALTY PRIVATE LIMITED	HQRXEXLAPPLY00000461AM23	RED SANDERS WOOD IN LOG FORM AND ROOTS OBTAINED FROM ARTIFICIALLY GROWN TREES FROM PATTALAND	07.07.2022	Deferred due to want of comments / NOC from MoEF&CC (SU Division). The balance stock for the year 2022-23 which can be exported under artificially propagated origin or pattaland source is 0.00 MT for Andhra Pradesh. Further, the case has been forwarded to wildlife department communication from the division in this application is awaited.

229	LONG CYCLE CHENNAI	HQRXEXLAPPLY00001827AM23	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIAL ORIGIN PATTALAND	17.09.2022	Deferred due to want of comments / NOC from M/o EF&CC (SU Div). Further, the case has been forwarded to wildlife department communication from the division in this application is awaited.
230	LONG CYCLE CHENNAI	HQRXEXLAPPLY00001827AM23	RED SANDERS WOOD IN LOG FORM AND ROOTS OBTAINED FROM ARTIFICIALLY GROWN TREES FROM PATTALAND	18.09.2022	Deferred due to want of comments / NOC from M/o EF&CC (SU Div). Further, the case has been forwarded to wildlife department communication from the division in this application is awaited.
231	JSSN EXIM PRIVATE LIMITED	HQRXEXLAPPLY00002144AM23	RSW (ARTIFICALLY PROPAGATED) LOGS	25.11.2022	Deferred due to want of comments / NOC from M/o EF&CC (SU Div). Further, the case has been forwarded to wildlife department communication from the division in this application is awaited.
232	M/S AMMAJAN AGAR OIL FACTORY	HQRXEXLAPPLY00002200AM23	AQUILARIA MALACCENSIS (AGARWOOD) CHIPS (HARMLESS AND NOT INFAMABLE)/ ROOTS AND RHIZOMES:--- AGARWOOD	15.12.2022	Approved on the basis of comments/ NoC received from M/o EF&CC (SU Div) vide OM dated 12.04.2023 approving the export of 5 KGs of Agarwood Chips subjected to revalidated certificate of origin. It has been informed that the balance stock for agar wood chips and powder stands 24995 KGs p.a. and for agar oil-1500 KGs p.a.
233	BLUE DIAMOND AGENCIES	HQRXEXLAPPLY00002290AM23	AGARWOOD CHIPS	05.01.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div) for the revised application for 2Kgs. Further, the case has been forwarded to wildlife department communication from the division in this application is awaited.
234	RAJ K. ENTERPRISES	HQRXEXLAPPLY00002321AM23	RSW OBTAINED FROM PATTALAND	12.01.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div). Further, the case has been forwarded to wildlife department communication from the division in this application is awaited.
235	NISHANT AROMAS PRIVATE LIMITED	HQRXEXLAPPLY00002350AM23	SANDALWOOD OIL	17.01.2023	Approved on the basis of Comments received vide OM no. 5-7/2021-SU from SU Division Dated 21.03.2023 have provided NoC approving the exports of 4 kgs of sandalwood oil to Canada by M/s Nishant Aromas Pvt. Ltd. EFC has approved the case on ex Post facto basis

236	GLOWIDE TRADE WINGS	HQRXEXLAPPLY00002407AM23	KOTO MUSICAL INSTRUMENT	02.02.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div) Further, the case has been forwarded to wildlife department communication from the division in this application is awaited.
237	GAZALI EXPORTS	HQRXEXLAPPLY00002397AM23	AGARWOOD	01.02.2023	Deferred based on the Comments / NOC from M/o EF&CC (SU Div) received vide OM No. EF No. 5-6 /2023-SU dated 20.02.2023 to furnish relevant documents. Firm has been asked to submit the documents. Reply is still awaited from the firm.
238	BANU HASHIM ENTERPRISES PRIVATE LIMITED	HQRXEXLAPPLY00002472AM23	AGARWOOD CHIPS AND POWDER AGAR OIL	15.02.2023	Deferred based on the Comments / NOC from M/o EF&CC (SU Div) received vide OM No. EF No. 5-9 /2023-SU dated 23.02.2023 to furnish relevant documents. Firm has been asked to submit the documents. Reply is still awaited from the firm.
239	LONG CYCLE CHENNAI	HQRXEXLAPPLY00002468AM23	RED SANDERS WOOD OBTAINED FROM ARTIFICIALLY GENERATED SOURCE FROM PATTALAND	15.02.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
240	LONG CYCLE CHENNAI	HQRXEXLAPPLY00002467AM23	RED SANDERS WOOD OBTAINED FROM ARTIFICIALLY GENERATED SOURCE FROM PATTALAND	15.02.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
241	LONG CYCLE CHENNAI	HQRXEXLAPPLY00002466AM23	RED SANDERS WOOD OBTAINED FROM ARTIFICIALLY GENERATED SOURCE FROM PATTALAND	15.02.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
242	LONG CYCLE CHENNAI	HQRXEXLAPPLY00002465AM23	RED SANDERS WOOD OBTAINED FROM ARTIFICIALLY GENERATED SOURCE FROM PATTALAND	15.02.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
243	YINDU SANDALWOOD PRIVATE LIMITED	HQRXEXLAPPLY00002479AM23	RED SANDERS (71 RS LOGS - 6.0026 MT)	17.02.2023	Deferred on the basis of Comments received from M/o EF&CC (SU Div) vide O.M No. 5-15/2023-SU dated 29.03.2023 seeking revalidated COO and colored photographs of the material. The applicant has been asked to furnish the same and the information from the firm is awaited.
244	VENKATA SAI ENTERPRISES	HQRXEXLAPPLY00002492AM23	RED SANDERS WOOD ROOTS OBTAINED FROM PATTALAND	20.02.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div) Further, the case has been forwarded to wildlife department communication from the division in this application is awaited.

245	M K INTERNATIONAL REALTY PRIVATE LIMITED	HQRXEXLAPPLY00002682AM23	RED SANDERS WOOD IN LOG FORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND	10.03.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div) Further, the case has been forwarded to wildlife department communication from the division in this application is awaited.
246	ANDHRA PRADESH FOREST DEVELOPMENT CORPORATION LIMITED	HQRXEXLAPPLY00002687AM23	RED SANDERS WOOD SOLD IN AUCTION OBTAINED FROM CONFISCATED ORIGIN	21.03.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div) Further, the case has been forwarded to wildlife department communication from the division in this application is awaited.
247	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY00002688AM23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 300 LOGS	21.03.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div) Further, the case has been forwarded to Andhra Pradesh forest department for verification of certificate of origin, communication from the department in this application is awaited.
248	ANDHRA PRADESH FOREST DEVELOPMENT CORPORATION LIMITED	HQRXEXLAPPLY00002689AM23	RED SANDERS WOOD SOLD IN AUCTION OBTAINED FROM CONFISCATED ORIGIN	21.03.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div) Further, the case has been forwarded to wildlife department communication from the division in this application is awaited.
249	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY00002690AM23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 186 LOGS	21.03.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div) Further, the case has been forwarded to Andhra Pradesh forest department for verification of certificate of origin, communication from the department in this application is awaited.
250	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY00002691AM23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 99 & 11 LOGS	21.03.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div) Further, the case has been forwarded to Andhra Pradesh forest department for verification of certificate of origin, communication from the department in this application is awaited.
251	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY00002692AM23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 228 LOGS	21.03.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div) Further, the case has been forwarded to Andhra Pradesh forest department for verification of certificate of origin, communication from the department in this application is awaited.
(Ozone Cell)					
252	CONVERGENCE CHEMICALS PRIVATE LIMITED	HQRXEXLAPPLY00000068AM23	HEXAFLUOROISOPROPANOL	19.04.2022	Deferred due to want of information from the firm.

253	IND SWIFT LABORATORIES LIMITED	HQRXEXLAPPLY00002412AM23	A78D (2-(4-BROMOMETHYL)-5-(4-TERT-BUTYL)-1,1'-BIPHENYL)-2-YL)-1H-BENZO[D]IMIDAZOL-2-YL)-4,6-BIS(2-(4-METHYL-D3) PIPROPAN-2-YL-1,1,1,3,3,3-D6)PHENOL)	04.02.2023	Deferred Comments / NOC received from M/o EP&CC (Ozone Cell) vide vide O.M No. 11/22/2023-OC dated 21.03.2023. sought information from the firm regarding clarification whether the item fall under the category of ozone department. Also the application received is not completely filed. The documents are awaited from the firm.
254	PARAGON FINE AND SPECIALITY CHEMICALS LIMITED	HQRXEXLAPPLY00002297AM23	2,3- DICHLORO- 1,4- NAPHTHOQUI NONE (DICHLONE)	06.01.2023	Deferred due to want of reason for applying under restricted category as the item under HS code 29147990 is free according to schedule II of the export policy. Further based on the comments received from M/o EP&CC (Ozone cell) vide O.M No. 11/22/2023-OC dated 15.02.2023 stating the item of export is neither ozone depleting substances(ODs) nor Hydrofluorocarbons (HFCs). Hence they do not have any comments to offer. The information from the firm is awaited.
255	NAVIN FLUORINE INTERNATIONAL LIMITED	HQRXEXLAPPLY00002528AM23	1,3,3,3- TETRAFLUOROPROPENE (HFO1234ze)	28.02.2023	Approved on the basis of Comments received from M/o EP&CC (Ozone cell) vide O.M No. 11/22/2023-OC dated 24.03.2023 approving the export of 1000 MTs 1,3,3,3TETRAFLUOROPROPENE (HFO1234ze) subjected to conditions as stated.
256	GUJARAT FLUORO CHEMICALS LIMITED	HQRXEXLAPPLY00002683AM23	Saturated fluorinated derivatives of acyclic hydrocarbons:- - Difluoromethane (HFC-32)- Refrigerant R32	20.03.2023	Approved on the basis of Comments received from M/o EP&CC (Ozone cell) vide O.M No. 11/22/2023-OC dated 17.04.2023 approving the export of 5000 MTs Refrigerant R32 subjected to conditions as stated.
257	SRF LIMITED	HQRXEXLAPPLY00002753AM23	R-32 (DIFLUOROMETHANE) / HFC- 134a (HYDROFLUOROCARBAN 1,1,1,2-TETRAFLUOROETHANE) / R407C (BLEND OF 134a + R32 + R125) / R404A (BLEND OF R134A + R125 + R32) / R 467A / R0410 (BLEND OF DIFLUOROMETHANE + PENTAFLUOROMETHANE)	31.03.2023	Approved on the basis of Comments received from M/o EP&CC (Ozone cell) vide O.M No. 11/22/2023-OC dated 24.04.2023 approving the export of (a) 45,00,000 Kgs R-32 (DIFLUOROMETHANE) (b) 80,00,000 Kgs HFC- 134a (HYDROFLUOROCARBAN 1,1,1,2-TETRAFLUOROETHANE) (c) 40,00,000 HFC 125 (PENTAFLUOROETHANE) (d) 55,00,000 Kgs R0410 (BLEND OF DIFLUOROMETHANE & PENTAFLUOROMETHANE) (e) 5,00,000 Kgs R407C (BLEND OF 134a and R32 and R125) subjected to conditions as stated.

258	SRF LIMITED	HQRXEXLAPPLY00002756AM23	R-32 (DIFLUOROMETHANE) / HFC- 134a (HYDROFLUOROCARBAN 1,1,1,2-TETRAFLUOROETHANE) /R407C (BLEND OF 134a + R32 + R125)/R404 (BLEND OF R134A + R125 + R32)/R 467A /R0410 (BLEND OF DIFLUROMETHANE + PENTAFLUROMETHANE)	31.03.2023	Deferred Comments / NOC received from M/o EF&CC (Ozone Cell) vide vide O.M No. 11/22/2023-OC dated 24.04.2023 Sought information from the firm regarding the application received is not completely filed. The details of item R-410a in S.No. 6 for export is wrongly mentioned and it is also requested to furnish the quantity of R-410a to be exported either in Kgs or MTs in the application. Hence, firm has been issued a deficiency letter to revise the application.
259	NAVIN FLUORINE INTERNATIONAL LIMITED	HQRXEXLAPPLY00000050AM24	Saturated fluorinated derivatives of acyclic hydrocarbons:- - Difluoromethane (HFC-32) - Mafon 32 DIFLUOROMETHANE	04.04.2023	Approved on the basis of Comments received from M/o EF&CC (Ozone cell) vide O.M No. 11/22/2023-OC dated 24.04.2023 approving the export of 2000 MTs Difluoromethane (HFC-32) subjected to conditions as stated.

Department of Atomic Energy

260	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00002521AM23	ZIRCOMAT 5 MICRON / 325 MESH - POWDER (CERAMIC OPACIFIER)	24.02.2023	Deferred due to want of comments / NOC from DAE.
261	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00002630AM23	ZIRCOMAT 5 MICRON / 325 MESH - POWDER (CERAMIC OPACIFIER)	11.03.2023	Deferred due to want of comments / NOC from DAE.
262	N.K.R. INTERNATIONAL	HQRXEXLAPPLY00002647AM23	ZIRCONIUM SILICATE POWDER	14.03.2023	Deferred due to want of comments / NOC from DAE.
263	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00000006AM24	MICRONIZED ZIRCONIUM SILICATE	02.04.2023	Deferred due to want of comments / NOC from DAE.
264	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00000005AM24	MICRONIZED ZIRCONIUM SILICATE	02.04.2023	Deferred due to want of comments / NOC from DAE.
265	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00000004AM24	MICRONIZED ZIRCONIUM SILICATE	02.04.2023	Deferred due to want of comments / NOC from DAE.
266	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00002742AM23	MICRONIZED ZIRCONIUM SILICATE	29.03.2023	Deferred due to want of comments / NOC from DAE.
267	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00000116AM24	ZIRCOMAT 5 Micron / 325 Mesh - Powder (ceramic Opacifier)	12.04.2023	Deferred due to want of comments / NOC from DAE.
268	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00000139AM24	MICRONIZED ZIRCONIUM SILICATE 1 MICRON S GRADE	15.04.2023	Deferred due to want of comments / NOC from DAE.

Ministry of Mines

269	AIMIL LIMITED	HQRXEXLAPPLY0000 2243AM23	STANDARD SAND GRADE - II	23.12.2023	Rejected on the basis of the Comments / NOC from MoM received from MoM vide OM no. M.V16 /5 /2023-Mines V dated 21.04.2023 not recommending the export of STANDARD SAND GRADE - II by M/s AIMIL LIMITED.
270	TATA STEEL MINING LIMITED	HQRXEXLAPPLY0000 2627AM23	FRIABLE CHROME ORE WITH GRADE GREATER THAN 47% CR2 O3. FOB VALUE DERIVED INCLUDING EXPORT DUTY. VALUES SHOWN ARE APPROX. QUANTITY IN WMT(+/- 10%)	10.03.2023	Deferred comments from MoM received in which they have further told to sought comments from Indian Bureau of Mines.
271	AADISH IMPEX PRIVATE LIMITED	HQRXEXLAPPLY0000 2608AM23	SEA SAND, GR	09.03.2023	Deferred due to want of comments/NOC from Ministry of Mines
272	MAHINDRA AND MAHINDRA LIMITED	HQRXEXLAPPLY0000 0071AM24	FINE SILICA SAND	07.04.2023	Deferred due to want of comments/NOC from Ministry of Mines

DPIIT

273	K R IMPEX	HQRXEXLAPPLY0000 2207AM23	HARD WHITE SHAVING SHORT ED OFFICE PAPER SHAVIGN - WASTE PAPER	16.12.2022	Deferred due to want of comments/NOC from DPIIT
274	VIPRA EXIM	HQRXEXLAPPLY0000 2314AM23	NEWS PAPER FOR RE USE	10.01.2023	Deferred due to want of comments/NOC from DPIIT
275	JANAR EXPORTS	HQRXEXLAPPLY0000 2353AM23	OVER ISSUED NEWSPAPERS	17.01.2023	Deferred due to want of comments/NOC from DPIIT
276	VIPRA EXIM	HQRXEXLAPPLY0000 2429AM23	NEWS PAPER FOR RE USE	08.02.2023	Deferred due to want of comments/NOC from DPIIT
277	AVN SPICES PRIVATE LIMITED	HQRXEXLAPPLY0000 2477AM23	USED NEWS PAPER	16.02.2023	Deferred due to want of comments/NOC from DPIIT
278	SAFAA EXPORTS	HQRXEXLAPPLY0000 2523AM23	WASTE PAPER NEWS PAPEE	27.02.2023	Deferred due to want of comments/NOC from DPIIT
279	SHREE SHYAM TRADERS	HQRXEXLAPPLY0000 2540AM23	RECOVERED(WASTE & SCRAP) PAPER OR PAPER BOARD	05.03.2023	Deferred due to want of comments/NOC from DPIIT
280	POTHIGAI IMPEX P	HQRXEXLAPPLY0000 2643AM23	WASTE NEWS PAPER	14.03.2023	Deferred due to want of comments/NOC from DPIIT

Ministry of Textiles

281	NEW KASHMIR CREATION	HQRXEXLAPPLY00000 159AM23	a.MANMADE FIBRE STAPLE CHAINSTITCH WALL HANGING (QURANIC CALLIGRAPHY) TOTAL AREA 5.06 SQUARE METERS b. MANMADE FIBRE (VELVET) WALL HANGING (QURANIC CALLIGRAPHY) TOTAL AREA 3.82 SQUARE METERS	08.05.2022	Deferred due to want of comments/NOC from M/o Culture. As directed by Chairman, EFC, a letter to Ministry of Culture for expediting their comments in the case will be issued.
282	CENTRAL SILK BOARD	HQRXEXLAPPLY00002 434AM23	BIVOLTINE HYBRID SILKWORM EGGS	09.02.2023	Deferred due to want of comments/NOC from Central Silk Board (Ministry of Textiles)& MEA respectively.
Ministry of Petroleum & Natural Gas					
283	ADVAITH BIOFUELS LIMITED	HQRXEXLAPPLY00002 471AM23	BIODIESEL AND MIXTURES THEREOF, NOT CONTAINING OR CONTAINING LESS THAN 70 PERCENT BY WEIGHT OF PETROLEUM OILS OR OILS OBTAINED FROM BITUMINOUS MINERALS.	15.02.2023	Deferred of comments/NOC received from MoP&NG. A mail has been sent to the firm asking whether the unit lies in SEZ or not. The information from the firm is awaited.
284	AAMISHA FOODS PRIVATE LIMITED	HQRXEXLAPPLY00002 513AM23	MIXTURE CONTAINING 90% ETHYL ALCOHOL+10% ADDITIVES USED FOR PREPARATION OF UNI- RIPE FRUIT RIPENING CONCENTRATE	22.02.2023	Deferred due to want of comments/NOC from MoP&NG.
285	DOSCH PHARMACEUTICALS PRIVATE LIMITED	HQRXEXLAPPLY00002 615AM23	ETHYL ALCOHOL 96%	10.03.2023	Deferred due to want of comments/NOC from MoP&NG.
Miscellaneous Applications					
286	S G P INDIA	HQRXEXLAPPLY0 0000122AM23	USED/SCRAP FISHNETS, CAST NYLON, HARD WASTE IN FORM OF LUMPS, SCRAPS OR ANY OTHER ARTICLES MADE OF NYLON	29.04.2022	Deferred due to want of comments from M/o EF&CC (HSM Division). As directed by Chairman, EFC, a letter to HSM Division for expediting their comments in the case will be issued.

287	VIRENDRA HARIBHAI PANSARA	HQRXEXLAPPLYO 0001920AM23	SPECIFICATION	06.10.2022	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
288	INDIRA GANDHI ZOOLOGICAL PARK VISAKHAPATNAM	HQRXEXLAPPLYO 0002108AM23	PAINTED STORKS (MYCTERIA LEUCOCEPHALA) LESSER ADJUTANT (LEPTOPTILOSJAVANICUS)	14.11.2022	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
289	SHASHI MINERALS	HQRXEXLAPPLYO 0002229AM23	GARNET ABRASIVE NON BEACH MINERALS	20.12.2022	Deferred. Due to the comments received from MoM vide OM dated 25.04.2023 seeking clarification from DGFT. The matter has taken on e-file for further clarification.
290	ANP TRADE LLP	HQRXEXLAPPLYO 0002228AM23	POTASSIUM CHLORIDE	20.12.2022	Deferred. The applicant has been asked a reason for making an application for non-restricted item and the information from the firm is awaited
291	INDIRA GANDHI ZOOLOGICAL PARK VISAKHAPATNAM	HQRXEXLAPPLYO 0002304AM23	GHARIAL (GAVIALIS GANGETICUS)	09.01.2023	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
292	HU HU INTERNATIONAL	HQRXEXLAPPLYO 0002665AM23	DOMESTIC SOLAR WATER HEATER 300L/ DOMESTIC SOLAR WATER HEATER 200L/ELECTRICAL WIRE	17.03.2023	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.

Raw Human Hair Applications

293	BANDANA SAHANI	HQRXEXLAPPLYO 0002202AM23	WASTE OF HUMAN HAIR	15.12.2022	Approved. Being new applicant, Export authorization may be issued with quantity of 1000 Kg raw human hair for export.
294	M.D.ENTERPRISE	HQRXEXLAPPLYO 0002231AM23	HUMAN HAIR	20.12.2022	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
295	GNL EXPRESS	HQRXEXLAPPLYO 0002222AM23	UNPROCESSED INDIAN HUMAN HAIR	17.12.2022	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
296	MAHESH HUMAN HAIR BUSINESS	HQRXEXLAPPLYO 0002223AM23	UNWASHED	17.12.2022	Approved. Being new applicant, Export authorization may be issued with quantity of 1000 Kg raw human hair for export.

297	SUJATA ENTERPRISE	HQRXEXLAPPLY0002309AM23	HUMAN HAIR	10.01.2023	Approved. Being new applicant, Export authorization may be issued with quantity of 1000 Kg raw human hair for export.
298	SRIJAN HUMAN HAIR	HQRXEXLAPPLY0002349AM23	UNPROCESSED HUMAN HAIR UNWASHED	17.01.2023	Approved. Being new applicant, Export authorization may be issued with quantity of 1000 Kg raw human hair for export.
299	FIFTEEN ISLAND AQUA EXIM (OPC) PRIVATE LIMITED	HQRXEXLAPPLY0002371AM23	UN PROCESSED & UNWORKED HUMAN HAIR	23.01.2023	Approved. Being new applicant, Export authorization may be issued with quantity of 1000 Kg raw human hair for export.
300	PRAJWAL ENTERPRISES	HQRXEXLAPPLY0002450AM23	HUMAN WASTE HAIR UNWORKED	10.02.2023	Approved. On the basis of the documents submitted, the Committee has decided to issue Export authorization to M/s PRAJWAL ENTERPRISES for export of 1000 Kg raw human hair.
301	AM HAIR PRIVATE LIMITED	HQRXEXLAPPLY0002628AM23	100% INDIAN HUMAN HAIR UNWASHED (UNPROCESSED)	11.03.2023	Approved. Being new applicant, Export authorization may be issued with quantity of 1000 Kg raw human hair for export.
302	WESTERN TRADERS	HQRXEXLAPPLY0002644AM23	HUMAN HAIR BALL	14.03.2023	Approved. On the basis of the documents submitted, the Committee has decided to issue Export authorization to M/s WESTERN TRADERS for export of 1000 Kg raw human hair.
303	THARI ENTERPRISE	HQRXEXLAPPLY0002744AM23	Human hair	29.03.2023	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
304	S S ENTERPRISE	HQRXEXLAPPLY0002746AM23	UNWASHED HUMAN HAIR	29.03.2023	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
305	S.L.V HAIR ENTERPRISES	HQRXEXLAPPLY0002727AM23	UNWASHED HUMAN HAIR	27.03.2023	Approved. On the basis of the documents submitted, the Committee has decided to issue Export authorization to M/s S.L.V HAIR ENTERPRISES for export of 58840 Kg raw human hair.
306	L.G. ENTERPRISE	HQRXEXLAPPLY0000070AM24	UNWASHED HUMAN HAIR	07.04.2023	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
307	KABIR ENTERPRISE	HQRXEXLAPPLY0000064AM24	UNWORKED HUMAN HAIR	06.04.2023	Approved. On the basis of the documents submitted, the Committee has decided to issue Export authorization to M/s KABIR ENTERPRISE for export of 1000 Kg raw human hair.

308	SHILPA HAIR ENTERPRISE	HQRXEXLAPPLYO000062AM24	UNPROCESSED HUMAN HAIR	06.04.2023	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
309	M/s. HMS EXPORTS	HQRXEXLAPPLYO0002760AM23	100% INDIAN HUMAN HAIR UNWASHED (UNPROCESSED)	31.03.2023	Approved. On the basis of the documents submitted, the Committee has decided to issue Export authorization to M/s. HMS EXPORTS for export of 1000 Kg raw human hair.
310	AL-HADI ENTERPRISE	HQRXEXLAPPLYO0000082AM24	UNPROCESSED HUMAN HAIR	10.04.2023	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
311	ANGEL HAIR ENTERPRISE	HQRXEXLAPPLYO0000092AM24	100% UNPROCESSED & UNWORKED HUMAN HAIR	11.04.2023	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
312	ANGEL HAIR ENTERPRISE	HQRXEXLAPPLYO0000104AM24	100% UNPROCESSED & UNWORKED HUMAN HAIR	11.04.2023	Rejected. Only one application is considered at a time.
313	DULAL -SIBU HUMAN HAIR PRIVATE LIMITED	HQRXEXLAPPLYO0000105AM24	UNWASHED HUMAN HAIR	11.04.2023	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
314	AYUB HAIR EXPORT	HQRXEXLAPPLYO0000126AM24	HUMAN HAIR	14.04.2023	Approved. Being new applicant, Export authorization may be issued with quantity of 1000 Kg raw human hair for export.
315	RAMYA ENTERPRISES	HQRXEXLAPPLYO0000128AM24	HUMAN WASTE HAIR UNWORKED	14.04.2024	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
316	THE BLOSSOM	HQRXEXLAPPLYO0000145AM24	Human hair unworked, whether or not washed or scoured	16.04.2023	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.

Note :

(i) **Deferred cases:** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies , requirement of additional information/clarification from the applicant firm or necessary examination of specific documentary evidence of the firm .

(ii) **Approved cases: Cases which got approved by EFC** are issued export authorisations by DGFT(Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.

(iii) **Approved post-facto:** Cases shown as **Approved post-facto** imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as **Dropped** imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as **Rejected** imply that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as **Closed** imply that the EFC, after consultation with the Administrative Ministry/Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.

